

Rubber Cultivation

3625. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to expand the rubber cultivation during the Eighth Five Year Plan period; and

(b) if so, the proposed target thereof and the names of the States identified for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). Yes, Sir. The target for the expansion of rubber cultivation, during the Eighth Five Year Plan, has been proposed as 80,000 hectares covering Kerala, Tamil Nadu, Karnataka, Assam, Meghalaya, Nagaland, Mizoram, Manipur, Arunachal Pradesh, Orissa, West Bengal, Madhya Pradesh (Bastar District), Andaman and Nicobar Islands, Goa and Maharashtra (Konkan District).

Loans to Registered Companies

3626. SHRI M. KRISHNASWAMY
SHRI SANTOSH KUMAR
GANGWAR
SHRI MARUTYUNJAYA
NAYAK

Will the Minister of MINISTRY OF FINANCE be pleased to state:

(a) the number of registered companies which have been advanced loans of more than one crore of rupees by the banks/ financial institutions during the last three years;

(b) whether these companies are repaying the interest and principal amount regularly;

(c) the number of companies which have defaulted in repayment of loans; and

(d) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). The number of registered companies which have been advanced loans of more than Rs. 1 crore by various financial institutions and those which have defaulted in repayment of loans during the last three years are as follows:

<i>As on 31st March, 1991</i>		
	<i>No. of Registered Companies</i>	<i>No. of Companies in default</i>
IFCI	840	98
IDBI	1348	42
ICICI	707	8
Exim Bank	40	Nil
IRBI	93	28

The Reserve Bank of India (RBI) has reported that it does not compile such information in respect of banks. However, it has reported that there were 1227 borrowers for the year ending March, 1990 and 1351 borrowers for the year ending March, 1991 with working capital limits of Rs. 5 crores and above and term loan of Rs. 2 crores and above from the banking system.

(d) Normally, the recovery of dues by the financial institutions is a continuous process, made in accordance with contracted recovery schedules. In respect of cases where the recoveries are considered remote, civil suits are also filed under relevant laws for recovery of dues through the sale of

mortgaged assets and taking appropriate necessary legal action against the guarantors, if any. The cases of concerns which fall under the jurisdiction of the Board for Financial Reconstruction for ameliorative measures as per provisions of the Sick Industrial Companies (Special Provisions) Act, 1985 are referred to them for the formulation and promulgation of appropriate revival or rehabilitation schemes.

[Translation]

**Carpet Weaving Training
Centres in U.P.**

3627. SHRI HARIKEWAL PRASAD: Will the Minister of TEXTILES be pleased to state:

(a) the number of carpet weaving training centres in Uttar Pradesh at present;

(b) the number of such training centres closed during the last three years and the reasons therefor;

(c) whether the Government propose to set up some new carpet weaving training centres in the State;

(d) if so, the locations of these proposed centres and the time by which these are likely to be set up; and

(e) the number of persons trained in carpet weaving during the last three years and the loans/grants given to them under the self employment scheme?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) A statement-I is attached.

(b) 32 training centres have been transferred from Uttar Pradesh to other States during the last three years due to near saturation in the training programme in Uttar Pradesh.

(c) No, Sir.

(d) Does not arise.

(e) A statement II is attached.

STATEMENT-I

The number of carpet weaving training centres in Uttar Pradesh at present is as follows:-

i. Primary Training Centres	92
ii. Advanced Training Centres	60
iii. Washing and Finishing Training Centres	4
Total	156

STATEMENT-II

(e) The total number of trainees trained during the last three years in Uttar Pradesh is as follows:-

<i>Year</i>	<i>No. of trainees trained</i>
1988-89	3231
1989-90	2658
1990-91	2712

Information regarding loans/grants provided to persons trained in these carpet weaving training centres under the self employment scheme is not separately available.

[English]

AIR Base for Navy at Karwar

3628. SHRI R. JEEVARATHINAM: Will the Minister of DEFENCE be pleased to state: